

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **01.07.2024** THROUGH VIDEO CONFERENCE

PRESENT: HON'BLE SHRI SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Spectra Kolors
Vs
Saalim Shoes Pvt Ltd

MAIN PETITION NUMBER : CP/1104/IB/2019
(IA/MA) APPLICATION NUMBERS

IA/1462CHE)/2024

ORDER

Present: None for the Applicant.
Ms. Dhanya Deekshitha, Ld. Counsel for Respondent.

This application has been filed to take on record the additional affidavit in
IA/2427/2023.

List the application for hearing on **19.07.2024**, date already fixed in the
application.

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[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)

MS

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[SANJIV JAIN]
MEMBER (JUDICIAL)